

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 240 of 2018

Dated: 6th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Uttar Haryana Bijli Vitran Nigam Limited & Ors. ... Appellant(s)
Versus
Power System Operation Corporation Limited & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Supriyo Ranjan Mahapatra for R-1
Ms. Suparna Srivastava for R-2
Ms. Swapna Seshadri for R-3

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **05.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/mkj